

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO. 299  
ANSWERED ON FRIDAY, THE 4<sup>th</sup> AUGUST, 2017/  
SHRAVANA 13, 1939 (SAKA)**

**LIMITED LIABILITY PARTNERSHIP**

**QUESTION**

**\*299. SHRI RAGHAV LAKHANPAL:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) whether the Limited Liability Partnership (LLP) Rules are in force in the country and if so, the details thereof;**
- (b) the salient features of LLP Rules; and**
- (c) the number of firms converted to the LLP during the last three years, State/UT-wise?**

**ANSWER**

**THE MINISTER OF CORPORATE AFFAIRS**  
कारपोरेट कार्य मंत्री

**(SHRI ARUN JAITLEY)**  
(श्री अरुण जेटली)

**(a) to (c):- A statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE  
STARRED QUESTION NO. 299 FOR ANSWER IN LOK SABHA ON 04.08.2017**

**(a) & (b):-Yes, Madam/The Limited Liability Partnership Rules, 2009 have been in force since 01.04.2009. The Limited Liability Partnership Rules provide for effectuating/implementing the provisions of Limited Liability Partnership Act, 2008. The Rules, inter-alia include procedures on incorporation of an LLP, its governance framework, relations interse partners, role, functions and liabilities of Designated Partners, regulations for internal working/maintenance of books of accounts/audit thereof as well as for filing forms with RoC for notifying the financial position and solvency of Limited Liability Partnership (LLP) and for conversion from firms/companies to LLPs.**

**(c):- The number of firms converted into LLPs state-wise during last three years is given at Annexure-I.**

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**ANNEXURE-I****ANNEXURE REFERRED TO IN REPLY TO PART (C) OF THE STARRED QUESTION NO. 299 FOR ANSWER IN LOK SABHA ON 04.08.2017****Number of firms converted into LLPs state-wise during last three years**

<b>S No.</b>	<b>State Name</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>
1	Andhra Pradesh	4	2	2
2	Assam	0	1	1
3	Bihar	0	1	3
4	Chhatisgarh	0	1	0
5	Chandigarh	1	0	2
6	Dadra & Nagar Haveli	0	1	1
7	Delhi	18	40	54
8	Goa	0	0	3
9	Gujarat	15	17	29
10	Haryana	3	7	10
11	Himachal Pradesh	1	3	4
12	Jharkhand	1	2	6
13	Karnataka	13	15	16
14	Kerela	0	3	4
15	Madhya Pradesh	5	3	3
16	Maharashtra	65	102	92
17	Odisha	0	1	0
18	Punjab	0	3	5
19	Rajasthan	4	2	9
20	Tamil Nadu	11	11	13
21	Telangna	9	12	21
22	Uttar Pradesh	5	14	21
23	Uttarakhand	0	1	4
24	West Bengal	12	16	16
	<b>Total</b>	<b>167</b>	<b>258</b>	<b>319</b>

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